

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CPC 124/98

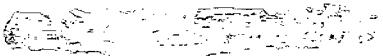
(O.A. 181/96)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

Smt. R. Ghose

-versus-

 S.N. Pandey

For the applicants : Mr. T.P. Biswas, counsel.

For the alleged contemner : Mr.P.K. Arora, counsel.

Heard on 24.6.99

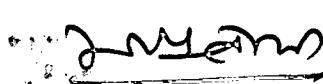
Order on 24.6.99

O R D E R

D. Purkayastha, JM

On consent of the Id. counsel for the applicant, Mr. Arora, Id. counsel appearing on behalf of the alleged contemner submits that reliefs had already been granted to the applicant. Thereby the application has become infructuous. In this connection Mr. Arora, Id. counsel has also filed compliance report through the counter affidavit. CPC is disposed of accordingly.

2. No order is passed as to costs.

  
Member (A)

  
Member (J)